

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 127 OF 2015**

**Dated: 19<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor , Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd. .... Appellant(s)  
Vs  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. A.K. Dubey

Counsel for the Respondent(s) : Mr. Matrugupta Mishra  
Ms. Shikha Ohri  
Mr. Nimesh Jha for R-10  
  
Mr. Abhishek Birthray  
Mr. Abhishek Verma for R-11

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **21.02.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt